

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s).7672/2024

[Arising out of impugned final judgment and order dated 06-05-2024 in CRM-M No.19246/2024 passed by the High Court of Punjab & Haryana at Chandigarh]

SATYA RANI & ANR.

PETITIONER(S)

VERSUS

THE STATE OF HARYANA & ANR.

RESPONDENT(S)

WITH

SLP(Crl) No. 11525/2024 (II-B)

FOR

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 128068/2024

FOR CONDONATION OF DELAY IN FILING ON IA 128069/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 129325/2024

IA No. 128068/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 129325/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(Crl) No. 11526/2024 (II-B)

FOR ADMISSION and I.R. and IA No.127972/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 127972/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 129328/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

Date : 07-02-2025 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KAROL  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) :Mr. Harshit Sethi, Adv.  
Ms. Mansi Tripathi, Adv.  
Mr. Kartik Yadav, Adv.  
Mr. Nikilesh Ramachandran, AOR  
Mr. Devanshu Yadav, Adv.

For Respondent(s) :Mr. Samar Vijay Singh, AOR  
Mr. Birendra Bikram, A.A.G.

Ms. Sabarni Som, Adv.  
Mr. Aman Dev Sharma, Adv.  
Mr. Fateh Singh, Adv.  
Mr. Anurag Kulharia, Adv.  
Mr. Saurabh Sachdeva, Adv.

Upon hearing the counsel the Court made the following  
O R D E R

1. Without prejudice to the respective rights and contentions of the parties, the learned counsel for the petitioners has handed over the demand draft amounting to Rs.50,00,000/- to the learned counsel for the State of Haryana and respondent no.2.
2. The petitioners undertakes to deposit a further sum of Rs.50,00,000/- within a period of six weeks from today.
3. List on 04.04.2025.
4. Interim order granted earlier to continue until the next listing.

(D. NAVEEN)  
COURT MASTER (SH)

(ANU BHALLA)  
COURT MASTER (NSH)